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# NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi  
Director

Ref.: NJA/Dir./Ac.Prog./2023-24/1450  
Dated: 1<sup>st</sup> July, 2023

Dear Chief Justice,

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2023-24 from July, 2023 to May, 2024 [P-1348 to P-1408]**

The 8<sup>th</sup> meeting of the National Judicial Academic Council (NJAC) was held on 13.05.2023 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2023-24 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2023-24.

A copy of the approved Academic Calendar for the AY: 2023-24 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2023-24. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the regular programmes (except special events) to be held during July, 2023 to May, 2024 in the academic year 2023-24.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region, CEELI programmes (SE-06, SE-08, SE-12 & SE-13), training of trainers programme (P-1403) and other special events only whereafter nominations would be needed.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

*A.P. Sahi*  
(Justice A.P. Sahi)

DELHI HIGH COURT  
Gazette Branch  
Diary No. 2726  
Dated. 11/7/23

Hon'ble Mr. Justice Satish Chandra Sharma  
Chief Justice  
Delhi High Court  
New Delhi - 110003

*JR(6743-FB) Sr. Reg. Dir. 11/7/23*

*[Signature]*  
7.7.23

- Copy to: 1. The Registrar General, Delhi High Court, Delhi.
- 2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

Campus : Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.) India

Registered Office : Supreme Court of India, Tilak Marg, New Delhi - 110 001 (India)

Tel.: +91 755 2696766 / Fax : + 91 755 2696904 / Email : [director.nja@nja.gov.in](mailto:director.nja@nja.gov.in) Website : [www.nja.gov.in](http://www.nja.gov.in)

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**HIGH COURT OF DELHI**  
**Shershah Road, New Delhi**

No. \_\_\_\_\_/DHC/Gaz./G-3/NJA/2024  
From:

Dated:

The Registrar General,  
High Court of Delhi,  
New Delhi.

Office of District & Sessions Judge  
Rouse Avenue Courts, New Delhi  
Diary No. 1153R  
22 JAN 2024  
Rouse Avenue Court, New Delhi

To,  
The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Sub: **Nominations for Program No P-1383 at National Judicial Academy, Bhopal.**

Sir,

In continuation to this Court's letter No. 8227/DHC/Gaz./G-3/2023 dated 08.12.2023 & letter No. 06/DHC/Gaz./G-3/2024 dated 04.01.2024, on the above subject, I am directed to say that this Court has exempted Mr. Sanjay Garg - I, Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi from attending the program P-1383 "National Seminar for Presiding Officers of NIA Courts" scheduled to be held on 27.01.2024 & 28.01.2024 at National Judicial Academy, Bhopal and in his place Mr. Amitabh Rawat, Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi has been nominated for attending the said programme.

Yours Sincerely,

(S.S. Bhatnagar)  
Joint Registrar (Gaz.-IB)  
for Registrar General

494-495  
No. \_\_\_\_\_/DHC/Gaz./G-3/2024

Dated: 20/01/2024.

1. Copy forwarded to Mr. Sanjay Garg - I, the Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi for information.
2. Copy along with copy of letter dated 01.07.2023 of the Director, National Judicial Academy, Bhopal may be forwarded to the Principal District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi with the request to inform Mr. Amitabh Rawat, DHJS accordingly.

Judicial Branch

*Ashok Sharma*  
(Ashok Sharma)  
Administrative Officer (J) (Gaz.-IB)

PO257/RACC  
22/01/2024

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE**  
**(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

No.Misc./Trng./RACC/Gaz./2024/ 593-D - 602 D Dated 22.01.2024

Copy forwarded for information and necessary action to:-

1. Sh. Amitabh Rawat, Ld. Special Judge (PC Act) (CBI), RACC, New Delhi.
2. The Drawing and Disbursing Officer, Central District, THC, Delhi.
3. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website

एव सत्र न्यायाधीश  
डायरी संख्या 639 (H)  
23 JAN 2024  
केन्द्रीय दिल्ली

22.01.24  
(Arun Bhardwaj)  
Officer In-charge (Judicial)/  
for Principal District & Sessions Judge-  
cum-Special Judge(PC Act) (CBI)  
Rouse Avenue Court Complex,  
New Delhi.